

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14111/2019

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 84805/2019 - EXTENSION OF TIME FROM SURRENDERING)

Date : 12-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR
Mr. Umakant Mishra, Adv.
Mr. Niranjah Sahu, Adv.
Mr. Ashok Singh, Adv.

For Respondent(s) Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 84805/2019 is allowed. Two weeks' further time is granted to the petitioners to surrender and file proof of surrender.

(JYOTI GUPTA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
BRANCH OFFICER